

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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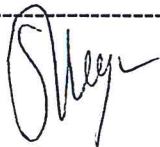

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/422A/ (IB)/2017
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	VIGNESH VENKAT	COUNSEL FOR THE RESPONDENT	
2)	Aashish Jain Doria For Suvana & Suvana	Counsel for the Petitioner	

ORDER

Counsels representing both the parties are present. Counsel for respondent filed an affidavit stating that the matter has been settled and handed over Demand Drafts for the accepted amount to the petitioner. The affidavit has been endorsed by the counsel for the petitioner who stated that there is no objection to close the matter. The affidavit is taken on record. The terms of settlement will be taken as being a part of this order. In view of the settlement between the parties, the matter is closed.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)